

for leave to introduce a Bill to provide for the better supervision and more effective administration of Hindu public religious endowments and for matters connected therewith.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for the better supervision and more effective administration of Hindu public religious endowments and for matters connected therewith."

*The motion was adopted.*

**Shri A. K. Sen:** I introduce the Bill.

12.56½ hrs.

**KHUDA BAKSH ORIENTAL PUBLIC LIBRARY BILL\***

**The Minister of Education (Shri M. C. Chagla):** I beg to move for leave to introduce a Bill to declare the Khuda Baksh Oriental Public Library at Patna to be an institution of national importance and to provide for its administration and certain other connected matters.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to declare the Khuda Baksh Oriental Public Library at Patna to be an institution of national importance and to provide for its administration and certain other connected matters."

*The motion was adopted.*

**Shri M. C. Chagla:** I introduce the Bill.

12.57 hrs.

**ALIGARH MUSLIM UNIVERSITY (AMENDMENT) BILL\***

**The Minister of Education (Shri M. C. Chagla):** I beg to move for

leave to introduce a Bill further to amend the Aligarh Muslim University Act, 1920.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Aligarh Muslim University Act, 1920".

*The motion was adopted.*

**Shri M. C. Chagla:** I introduce the Bill.

12.57½ hrs.

**STATEMENT RE: ALIGARH MUSLIM UNIVERSITY (AMENDMENT) ORDINANCE**

**The Minister of Education (Shri M. C. Chagla):** I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Aligarh Muslim University (Amendment) Ordinance, 1965, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha.

12.58 hrs.

**PAYMENT OF BONUS BILL\***

**The Minister of Labour and Employment (Shri D. Sanjivayya):** I beg to move for leave to introduce a Bill to provide for the payment of bonus to persons employed in certain establishments and for matters connected therewith.

**Shri S. M. Banerjee (Kanpur):** I oppose the Bill at the introduction stage itself. You will remember that the six members of the Bonus Commission who represent the entire working class of the country and the Government representatives made unanimous recommendations. Only one member, who represented the employers, gave a report of dissent. I am sorry that Government has taken note only of

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